

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/ (IB)/2017
NAME OF THE PETITIONER(S) : CMI ENERGY INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

1. J. DEV ESHWAR
for M/s. Shiva Kumar &
Suresh

Counsel for petitioner



Respondent



S. Elambhathan

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted his arguments. Counsel for respondent prayed time for reply. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)